NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

AT ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

| | | Member (T) Dr | | | |
|---|----------------|---|---------------------------|---|----------------------------------|
| | T.P No. | Purpose | Section | Name of the Parti | es |
| CP 45/14 | TP 63/16 | Hearing | 397 398 | Catherine Cairey R Spirits Pvt. Ltd. & 2 | emo nnay Vs. M/s. Bhafra |
| SL.NO. NAI | ME (IN CAP | ITAL) | DESIGN | | |
| PHON | & IE NUMBER | | EPRESENTAT | FION TO WHOM Respondent) | SIGNATURE |
| 1. B R# | JESWA RA | FRA | RESPI | DNDENTS | - Ragor |
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| 2.7-1 984 | 74. E | P(AH) | | ((| Please |
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List it on 24.04.2017.

MEMBER (J)

MEMBER (T)